

GOVERNMENT OF INDIA  
MINISTRY OF HEAVY INDUSTRIES  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 1357**  
ANSWERED ON 02.08.2024

**PLI SCHEME FOR ELECTRIC VEHICLE MANUFACTURERS**

**1357. DR. KANIMOZHI NVN SOMU:**

Will the Minister of HEAVY INDUSTRIES be pleased to state:

(a) the current status of Production Linked Incentives (PLI) Scheme for Electric Vehicle(EV) makers including the total amount of funds disbursed or utilized till date;

(b) whether Government has undertaken any initiatives to expedite the process of selecting qualified firms and disburse the incentives under the PLI scheme and if so, the details thereof; and

(c) whether Government has any plan to review and revise the criteria of the PLI scheme to have better alignment with the objectives of promoting domestic manufacturing and job creation in the EV sector and if so, the details thereof?

**ANSWER**

THE MINISTER OF STATE FOR HEAVY INDUSTRIES  
(SHRI BHUPATHIRAJU SRINIVASA VARMA)

**(a):** The Government approved the Production Linked Incentive (PLI) Scheme for Automobile and Auto Components Industry in India (PLI-Auto) on 15.09.2021 for enhancing India's manufacturing capabilities for advanced automotive products including Electric Vehicles and their components, with a budgetary outlay of Rs. 25,938 crores. As reported by the approved applicants under the Scheme, investment up to 31<sup>st</sup> March, 2024 is Rs. 17,896 crores and incremental sales up is Rs. 3,370 crores. The tenure of PLI-Auto Scheme was extended by one year through Gazette Notifications no. SO 5486(E) and SO 5487(E) dated 29.12.2023. Therefore, FY 2024-25 is the first disbursement year and no incentive disbursement has been made, at present.

**(b):** The application window under PLI Auto scheme was closed on 09.01.2022. As per the scheme guideline, there is no provision for another round of selection of firms. Further, two Standard Operating Procedures (SoPs) have been issued, namely, SoP for Domestic Value Addition (DVA) calculation on 27.04.2023 and SoP for Disbursement Claim Incentive on 25.07.2024 to expedite the process.

**(c):** No. There is no plan to revise the criteria of the PLI Auto scheme, at present.

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